

tola. In view of the prevailing circumstances whether the Government have taken measures to ensure a check on the quality of ingredients used in ayurvedic drugs?

[English]

SHRI B. SHANKARANAND: Sir, the hon. Member is a very well informed member about the ayurvedic system of medicines. (*interruptions*). He is a learned ayurvedic physician. I can only share his concern for what is happening to these medicines in this country. I very will appreciate the suggestion made by the hon. Member in this regard to prevent, regulate and control the manufacturing of spurious ayurvedic drugs in this country. It does need consideration and the suggestion which he has made deserves consideration. (*interruptions*)

MR. DEPUTY-SPEAKER: Please excuse me, (*Interruptions*)

MR. DEPUTY-SPEAKER : This question has consumed nearly 28 minutes; and there are other questions (*interruptions*)

MR. DEPUTY-SPEAKER ; In fact, for many of the very important Supplementaries which are put, the hon. Minister was able to reply to them. (*interruptions*)

MR. DEPUTY-SPEAKER: This question has taken nearly 28 minutes; and now, we shall go to Question No. 122.

[English]

### **Gas from Bombay High**

\* 122. DR. VASANT NIWRUTTI PAWAR :  
SHRI GOVINDRAO NIKAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the State Governments which have sought supply of gas from Bombay High till January 1, 1994;

(b) the details of the quantum of gas sought by each of these State Governments;

(c) the decision taken by the Government in this regard; and

(d) the details of power projects considered for supply of additional available gas from Bombay High other than in Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS ( CAPT. SATISH KUMAR SHARMA) (a) and (b) Requests for allocations for power and other projects have been received from Maharashtra, Gujarat, M.P., Rajasthan and U.P.

(c) and (d). Allocations to the extent of 55.60 MMSCMD have already been made from the Western Off shore fields including 16.55 MMSCMD to Maharashtra.

Apart from the power plants of MSEB and TEC in Maharashtra. NTPC's plants at Anta in Rajasthan, Auraiya and Dadri in U.P., Kawan in Gujarat, Faridabad in Haryana and DESU's plants in Delhi and Bawana have been allocated gas.

DR. VASANT NIWRUTTI PAWAR; Sir, the hon. Minister has not replied to my question about the quantum of gas sought by State Governments. As per the zero flaring plan of Government of India for reduction of flaring of gas at Bombay High, the entire additional gas available is to be taken for fertiliser and power projects and other units in the North by the HBJ pipeline. This plan is capital-intensive and time-consuming.

ing.

Has the Government of Maharashtra submitted a proposal demanding 30 MMSCMD gas and proposed an alternative plan for erecting a second gas terminal at Usar in District Raigarh of Maharashtra and proposed modification in the planned infrastructure at the offshore?

I would like to know whether the Government is considering the proposal of Government of Maharashtra. The Chief Minister of Maharashtra has written to the Government of India on 28th January, 1994 demanding 330 MMSCMD gas for Maharashtra and for erecting a new gas terminal at Usar and for distribution from Usar.

I would like to know the reaction of the Government.

CAPT. SATISH KUMAR SHARMA: Sir, in part (a) of the question, the hon. Member has briefly mentioned the gas flaring aspect. Let me assure the Member that the gas flaring reduction project, which is a massive project involving \$ 3 billion investment, is well under way. By the year 1996, the gas flaring will come down to a technical level of zero.

As far as the additional requirement of Maharashtra is concerned, yes, Maharashtra did approach for additional gas. But because of the commitments already made, we are not in a position to allot Maharashtra the additional amount of gas which has been requested.

DR. VASANT NIWRUTTI PAWAR: The proposal is going to be very time-consuming. Have all the Chief Ministers of the southern States proposed a southern gas grid of a length of 2,500 kms estimating about Rs. 4,500 crore expenditure for the

benefit of all en route States? Have the State Governments proposed that they are ready to share the expenditure?

Will the Government consider the demand for southern gas grid sharing the expenditure with the help of State Governments and Government of India?

CAPT. SATISH KUMAR SHARMA: The southern gas grid, in fact, is the next starred question. If you want to club them both, we can do so.

DR. VASANT NIWRUTTI PAWAR: I will ask another supplementary,

[*Translation*]

SHRI SHIVRAJ SINGH CHAUHAN: Madhya Pradesh has been facing an acute shortage of power. Keeping this fact in view, a gas based power plant has been set up at Bhandar near Gwalior. A demand for the allocation of gas for this plant has been made. HBJ pipeline passing through the Madhya Pradesh covers an area of about 550 km. in that State. Therefore, the State Government has been requesting the Central Government time and again for the allocation of gas for this power plant. I would like to know from the hon. Minister whether the Central Government propose to allocate gas for the gas based power plant at Bhandar. If so, by what time and if not, what are the reasons thereof?

[*English*]

CAPT. SATISH KUMAR SHARMA: I am aware that the request is pending from Madhya Pradesh for gas power project for Bhandar in the Gwalior District.

The request is pending but we have not been able to accede to the request of Madhya

Pradesh because of the commitments already made along the HBJ pipeline.

[*Translation*]

SHRI BHUBANESHWAR PRASAD MEHTA: Mr. Deputy Speaker, Sir, through you I would like to submit that the hon. Minister in his reply has furnished the information about the quantum of gas required by the different states. However, I would like to inform the hon. Minister that there is an acute shortage of gas in Bihar and in several districts people are facing a great deal of inconvenience due to this. I would, therefore, like to know as to what is the requirement of gas from the Bihar Government and in view of the acute shortage of power and the hardships being faced by the people of Bihar on that account, how much of it has been supplied to them? I would also like to know whether their entire demand has been fulfilled and if not, by what time it is likely to be done?

[*English*]

CAPT. SATISH KUMAR SHARMA: Sir, because of the massive amount of coal deposits that Bihar has, the economic viability of whatever fuel is used for a particular project, whether it is for power generation or otherwise, is first established after considering the distance from the resources, etc. that we have in our country. As far as the natural gas is concerned, as Members are aware, the major thrust has been....

SHRI LOKANATH CHOUDHURY: That is different. The definite question in part (b) is about the quantum of gas required by different States. You have not replied to it. The House should know about it.

CAPT. SATISH KUMAR SHARMA: I do

not have the figures with me. I will pass on the information to the hon. Member about the exact amount requested by Bihar. I have got State-wise figures for different States. (*Interruptions*)

MR. DEPUTY-SPEAKER: Please allow the Minister to answer Mr. Minister, they want the demand of gas which each State has made.

CAPT. SATISH KUMAR SHARMA: I will pass on the State-wise figures to the hon. Member about the demands made by each State

SHRI ATAL BIHARI VAJPAYEE: Sir, you may kindly see the question. What is agitating the minds of the hon. Members is that no reply has been given for part (b) of the question which is about the details of the quantum of gas sought by each of the State Governments. Is the hon. Minister ready with the statement giving all the facts?

CAPT. SATISH KUMAR SHARMA: Yes, Sir, I am ready the statement which relates to the gas already distributed to the States, I have said that as far as Bihar is concerned, when you talk about natural gas, I will pass on the figure to the hon. Member, if you want figures for other States, I will give you. For Delhi, the gas allocation made is 3.65 million standard cubic metres a day.

Gujarat 10.35 million standard cubic meters a day; Haryana 2.5; Madhya Pradesh 3.6; Maharashtra 16.65; Rajasthan 3.8; and Uttar Pradesh 15.05. I also have sectorwise information. If the Members are interested, I can make the information available to them. As regards Bihar, I will pass on the information because Bihar does not figure in the gas distribution network here.

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT :  
What are the criteria of gas allotment?...(*Interruptions*)

[*English*]

SHRI RAM KIRPAL YADAV : Bihar has been totally neglected.

MR. DEPUTY-SPEAKER : Information pertaining to all States has been given, excepting Bihar. The figures relating to Bihar will be supplied later. The Minister has agreed to supply the information. Please sit down. (*Interruptions*)

CAPT. SATISH KUMAR SHARMA : I can give statewise figures of registered demand for natural gas. The unit is million standard public meters a day. The figures are - Andhra Pradesh 23.6; Arunachal Pradesh 0.04; Assam 0.005; Delhi 3; Gujarat 45.13; Haryana 6.76; Himachal Pradesh 0.01; Karnataka 9.36; Madhya Pradesh 21.34; Punjab 0.02; Rajasthan 15.95; Tamil Nadu 12.82; Tripura 1.8; Uttar Pradesh 30.17; Southern region 40.27 and Eastern Region 5.23. This is the statewise registered demand as has been put across by various States for natural gas. (*Interruption*)

MR. DEPUTY-SPEAKER : Order please. We have taken lot of time on this one question, let us now take up Question No.123.

[*Translation*]

SHRI BHAGWAN SHANKAR RAWAT : Mr. Deputy-Speaker, Sir, there should be an half an hour discussion on this matter. Uttar Pradesh is being totally neglected in this regard and in pursuance of verdict given by the Supreme Court, 2200 industrial units

are being closed in the Taj Trepezium area. Gas is not being allotted for that place. Afterall, what are the criteria of gas allotment? Lakhs of people are being rendered jobless there. The entire economy is in shambles. In spite of all this, the criteria are not applicable to them, then when will the area be finally covered? I would like to submit that there should be a half an hour discussion on it to review the matter and gas should be allotted to that region.

[*English*]

MR. DEPUTY-SPEAKER : This may be taken up for half an hour discussion. You may please give a proper notice.

#### Southern Gas Grid

123. SHRI SULTAN SALAHUDDIN  
OWAISIS  
SHRI S.B. SIDNAL;

Will the Minister of PERTOLEUM AND NATURAL GAS be pleased to state .

(a) Whether the Southern Gas Grid Project is pending with the Government for a long time,

(b) if so, the details thereof and the reasons therefore,

(c) whether the Chief Ministers of the southern States and the Union Territory of Pondicherry have recently requested the Union Government for early clearance to the project;

(d) if so, the action taken by the Union Government in this regard;

(e) Whether there is any proposal to link the Southern Gas Grid with the gas pipeline from Oman;